NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 21/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>25.05.2017</u>

Name of the Company:

Shaswat Nirman Pvt Ltd

Indraprashtha Supermart Pvt Ltd (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

GARGIE A.VYA-8

APPLICANTS

ADVOCATE

Learned Advocate Ms. Gargi Vyas present for Applicants.

Petitioner undertake to file certificate of Chartered Accountant stating that there are no secured creditor for transferor and transferee company as on today.

Heard arguments of Learned Counsel for Applicants.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of May, 2017.